

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

STARRED QUESTION NO:280

ANSWERED ON:25.07.2014

PARTICIPATION OF PUBLIC REPRESENTATIVES IN DEVELOPMENTAL PROGRAMMES

Jaiswal Dr. Sanjay

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of projects undertaken under the Integrated Action Plan;
- (b) whether any performance review of such projects has been undertaken and if so, the details thereof;
- (c) whether suggestions have been received for involvement/participation of public representative in formulating various developmental programmes especially under the Integrated Action Plan in order to overcome local problems and ensuring effective implementation of the programme; and
- (d) if so, the details thereof and the time by which it is likely to be implemented?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF PLANNING, MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR DEFENCE (RAO INDERJIT SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO 280 REGARDING PARTICIPATION OF PUBLIC REPRESENTATIVES IN DEVELOPMENT PROGRAMMES BY DR. SANJAY JAISWAL TO BE ANSWERED ON 25.7.2014.

(a) to (d) The Integrated Action Plan (IAP) for Selected Tribal and Backward Districts approved in November, 2010 was in operation till March, 2013. In 2013-14, it was decided to continue financial assistance to all the 82 districts covered under IAP and additional six districts under the scheme titled "Additional Central Assistance (ACA) for Left Wing Extremism (LWE) Affected Districts. The projects taken up under the scheme include Village Roads, construction of Anganwadi Centres, Drinking Water Facilities/Drainage and Sanitation, Minor Irrigation, Health and Education facilities etc.

The performance of the programme is reviewed/monitored at the State level by the Development Commissioner/equivalent officer in charge of development in the State. State Level Committee headed by the Chief Secretary/Development Commissioner has also been constituted to review the progress of implementation of the programme for better coordination. At the Central level, the progress is reviewed by the Planning Commission through video conferences/review meetings. Thirty one video conferences / review meetings have been held so far. The State Governments also upload information regarding financial and physical progress on the Management Information System (MIS).

Participation of local people's representatives, in order to overcome local problems and enhance effective implementation, is inherent in various development programmes especially the Integrated Action Plan which has been continued as " Additional Central Assistance to Left Wing Extremism Affected Districts" from 2013-14. A Committee headed by the District Collector/ District Magistrate and consisting of the Superintendent of Police of the District and the District Forest Officer is responsible for implementation of this scheme. The District-level Committee has the flexibility to spend the amount for development schemes according to need as assessed by it. The guidelines already provide for a suitable form of consultation with the local Members of Parliament while finalizing works/projects to be taken up under the scheme.